

SUPREME COURT OF INDIA

Bank of India

Vs.

Indu Rajagopalan

C.A.No.6959 of 1997

(S.Rajendra Babu and R.C.Lahoti JJ.)

05.04.2000

ORDER

The Text below is only a summarized version of the order pronounced

Certain employees of appellant retired under voluntary retirement scheme. A comprehensive pension scheme was framed which was uniformly applicable to all bank employees with effect from 1.11.1993.